

**IN THE INCOME TAX APPELLATE TRIBUNAL
"K" BENCH, MUMBAI**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER &
SHRI AMARJIT SINGH, ACCOUNTANT MEMBER**

**ITA No. 643/Mum/2020
(A.Y.2015-16)**

Emerson Process Management (India) Private Limited (Successor in interest for Erstwhile Pentair Valves and controls India Pvt. Ltd.) 3 rd Floor, 302, Synergy Square Complex Krishna Industrial Estate, Gorwa Vadodara, Gujarat- 390016	Vs.	The Assistant Commissioner of Income Tax, Circle 2(1)(2) Room No. 405, 4 th Floor, Aayakar Bhavan, Race Course Circle, Vadodara, Gujarat 390007
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No: AAACK8809L		
Appellant	..	Respondent

Appellant by :	Ms. Kinjal Patel
Respondent by :	Manju Thakur

Date of Hearing	18.10.2023
Date of Pronouncement	20.10.2023

आदेश / O R D E R

PER AMARJIT SINGH, AM:

The present appeal filed by the assessee is directed against the order passed by the CIT(A), which in turn arises from the order passed by the A.O. u/s 143(3) r.w.s 144C(13) of the Income Tax Act, 1961 for A.Y. 2015-16 .

2. At the outset, the ld. A.R. for the assessee brought to our notice the letter dated 12.10.2023 vide which the assessee requested to withdraw its appeals. The ld. D.R submitted that Revenue has no

objection if the appeal is withdrawn. Hence, we dismiss the appeal as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 20.10.2023

Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER

Sd/-
(AMARJIT SINGH)
ACCOUNTANT MEMBER

Mumbai, Dated 20.10.2023

PS: Rohit

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार / BY
ORDER,
सत्यापित प्रति // True Copy //

(Asst. Registrar)
ITAT, Mumbai